

been noted for necessary correction in the next issue of the Directory and further better ways are being evolved to see that the mistakes are kept to the minimum in future issues of the Directory. The next issue of the Delhi Directory is expected to be brought out by March 1968.

रायपुर में स्वचालित टेलीफोन एक्सचेंज

223. श्री साखन लाल गुप्त : क्या संचार मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि रायपुर (मध्य प्रदेश) में एक स्वचालित टेलीफोन एक्सचेंज स्थापित किये जाने का प्रस्ताव किया गया है; और

(ख) यदि हां, तो इस कार्य के कब तक पूरा होने की सम्भावना है ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) : (क) जी, हां ।

(ख) प्रस्तावित स्वचाल टेलीफोन केन्द्र 1972 में रायपुर में स्थापित किये जाने की सम्भावना है ।

EDUCATED UNEMPLOYED IN M.P.

224. SHRI MANIBHAI J. PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of educated unemployed persons on the Live Register of various Employment Exchanges in Madhya Pradesh during the half year ending June, 1967;

(b) the number of scheduled castes and scheduled tribes among them; and

(c) the number of educated unemployed who secured employment through the Employment Exchanges in Madhya Pradesh during the same period ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) 71,136 educated job seekers (Matriculates & above) were on the Live Register as on 30th June, 1967.

(b) 4,477 Scheduled Castes and 1,772 Scheduled Tribes (Matriculates and above)

were on the Live Register as on 31-12-1966.*

(c) 8,964 placements were effected during January to June, 1967.

GRIEVANCES OF SHORE LABOUR

225. SHRI MANIBHAI J. PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 115 on the 24th May, 1967 and state :

(a) whether the Court of Inquiry to go into the grievances of the 'B' category Shore Labour under various Port Trusts has since submitted its report;

(b) if so, the details of the recommendations made therein; and

(c) Government's reaction thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Yes.

(b) A copy of the report is available in the Library of the House.

(c) Government have accepted the recommendations made therein.

REVIEW OF REHABILITATION WORK IN WEST BENGAL

226. SHRI MANIBHAI J. PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Committee of Review of Rehabilitation Work in West Bengal has finished its work and submitted its report to Government;

(b) if so, the details thereof; and

(c) the steps taken by Government to expedite the work of the Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA) : (a) and (b). The Committee of Review of Rehabilitation Work in West Bengal has not yet finished its work. It is understood that an interim report of the Committee on rehabilitation of displaced persons living at certain ex-camp sites and in Vagrants' Homes would be submitted to the Government shortly.

*The information is collected at annual intervals ending December.